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श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमन्, जो टाइम ग्रलाट किया गया है वह कम है। इसको एक्सटेंड किया जाए।

उपसभाध्यक्ष (श्री भ्रारविन्द गर्गोश कलकर्णीं): यह बिजनेम एडवाइजरी कमेटी का फैसला है।

श्री नागेश्वर प्रसाद शाही : बिजनेस एडवाइजरी कमेटी भगर गड़बड करेतो क्या हम मान लेंगे ?

श्री म्ननन्त प्रसाद शर्मा (बिहार): उनकी पार्टी के लोग उसमें नहीं है . . . (Interruptions)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Shahi, the House has its own conventions. Let them come before

SHRI NAGESHWAR PRASAD The House is supreme as SHAHI: against the Business Advisory Committee. We can change the decision of the Business Advisory Committee. So we are not bound by it. We can change it.

THE VICE-CHAIRMAN (SHRI GANESH KULKARNI): ARVIND You are introducing some new element.

SHRI NAGESHWAR PRASAD SHAHI: Not a new element . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Shahi, are conventions. you are an experienced Member of this House, a long-standing Member. You must know . . .

SHRI NAGESHWAR PRASAD SHAHI: Through you, Sir, I convey to the Leader of the House . . .

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right.

NAGESHWAR PRASAD SHRI SHAHI: . . . that the time should be extended.

MESSAGE FROM THE LOK SABHA

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the sions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978, as passed by Lok Sabha at it3 sitting held on the 22nd November, 1978."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI KULKARNI): ARVIND GANESH The House stands adjourned till 2-38 P.M.

> The House then adjourned for lunch at thirteen minutes past one of the clock.

The House reassembled after lunch at thirty-five minutes past two of the the Vice-Chairman (Shri clock. Arvind Ganesh Kulkarni) Chair.

REFERENCE TO ALLEGED PAY-MENT OF RS. 113 CRORES BY INDUSTRIALISTS TO SHRIMATI INDIRA GANDHI FOR ELECTION PURPOSES—Continued.

श्री ग्रनन्त प्रसाद शर्मा (विहार) : श्राज श्रभी एक स्पेशल मेन्शन के दौरान में श्री महाबीर भाई ने एक बहुत ही ग्रमत्य का बयान किया है और उन्हों ने यह कहा, उपसभा-ध्यक्ष महोदय, मैं इम बात को कहता नही किन्त उन्होंने एक ग्रमत्य का बयान किया है इस्लिए . . . (Interruptions).